

MINISTRY OF CORPORATE AFFAIRS
(VIGILANCE SECTION)

PROPERTY RETURN FOR THE YEAR 2011
(AS ON 01.01.2012)

1. NAME OF THE OFFICER : P.C. NANDAKOMAR
2. SERVICE TO WHICH OFFICER BELONGS : ICLS
3. PRESENT POST HELD : Dy. Director
4. PRESENT PAY : ₹. 23350 plus Gr. Pay Rs 6600
5. OFFICE : O/o RD(SER)Hyderabad.
- PROPERTY DETAILS :
6. Description of Property : Residential House.
7. Precise Location (full address) : Door No. 8/51, KUMARASAMY STREET
VARADHARAJAPURAM, AMBATTUR,
CHENNAI - 600053.
8. Area of land in case of landed property : 4400 Sq. ft. Land in which the above
Residential House is situated.
9. Nature of land (state whether residential/
Agricultural etc.) : Residential.
10. Extent of Interest : Full interest in favour of my wife
11. If not in own name, state in whose name and
Relationship with Govt Servant : SHEELA NANDAKOMAR
Relationship - wife
12. Date of Acquisition : The above said Property is share of
Ancestral Property acquired by inheritance by
me and transferred to my wife's name through
Legal Settlement Deed cum gift deed during the
year 2006 in which first floor was
constructed during 2006 by availing Housing
loan of Rs 6.80 lakh from Bank of Baroda
Ambattur Branch, Chennai
13. How acquired (whether by purchase, lease,
Mortgage, inheritance, gift, or otherwise,
Name, address, connection with Govt
Servant and other details of person/s from
Whom acquired etc. to be given)
(See note below)
14. Value of the property (See note below) : As per the Settlement Deed - Rs 28 lac.
15. Particulars of sanction of prescribed
Authority, if any : NA
16. Total Annual Income from the property : Self occupied (family) plus rental
income of 4050/- rupees.
17. Any other details : The land mentioned at sr. no. 8 was
acquired by grand father (during 1942) his
life time.

Date: 11.01.2012
Place: Hyderabad.

P.C. NANDAKOMAR
(P.C. NANDAKOMAR)